

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )

Appeal No. 25 of 2014

Dated : 28<sup>th</sup> April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

M/s SESA Sterlite Ltd. ...Appellant (s)  
Versus.  
Orissa Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur  
Ms. Poonam Verma  
Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. G. Umapathy  
Mr. Rutwik Panda for R-1  
Mr. Raj Kumar Mehta  
Ms. Ishita C. Das Gupta for R.2

ORDER

It is submitted by the learned counsel for the Respondent No.2 that he has filed the Cross Objections in this Appeal.

Post the matter on 12.05.2014 for deciding the maintainability of the Cross Objections filed by the Respondent, pending the Appeal.

(Rakesh Nath)  
Technical Membe

(Justice M. Karpaga Vinayagam)  
Chairperson

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